

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216- IA 799 of 2020  
ITEM No.217- IA/270(AHM)2022  
in  
**CP(IB) 56 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

AVV AD Avenue OPC Pvt Ltd  
V/s  
City Tiles Ltd

.....Applicant

.....Respondent

**Order delivered on: 03/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jignesh Modi, Adv. for Mr. A.V. Nair in IA 799/20  
Mr. Harshil Patel, Adv. in IA IA/270(AHM)2022  
For the Respondent : Mr. Tirth Nayak, Advocate in IA 799 of 2020  
Mr. K B. Patel, Adv. in IA 270 of 2022

**ORDER**

**IA 799 of 2020**

A leave note is received from the side of Ld. Counsel for the applicant.

List for further consideration on 02.08.2024.

**IA/270(AHM)2022**

Heard.

Ld. Counsel for the applicant is directed to file written submissions not more than two to three pages.

List for filing written submissions on 02.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**